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ment fund last year, which will bethefocal point for coordinating assistance to the small scale sector, if s6, what are the thereof;

(b) whether it is also a fact that the development fund will provide liberal financii J assistance for setting up of new unit's in backward and non-backward areas

their further expansion and diversification etc. of small scale units, if so, what are the details thereof; <

- (i if so, the names of IDBI officials who ire providing such assistance to the entrepreneurs; and
- (d) the number of enterpreneurs who have neon benefited under this scheme during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARD: (a) and (b) The Industrial Development Bank of India (IDBI) has set up a Small Industrial Development Fund (SIDF) with effect from 20th May, 1986 with a view to provide a point of assistance to the small scale industries sector.

SIDF'will provide assistance for as well as for expansion/diver-sificat ion/modernisation'/ rehabilitation of the SSI units in backward and non-back-,. ward areas under the Refinance Scheme. IDBI has liberalised its existing schemes and introduced som. new schemes for increasing the flow of assistance to the 'small scale sector.

(c) All the Regional and Branch Offices of IDBI may sanction and disburse assis tance out of the SIDF under delegated po

wers.

The IDBI has reported that during' the period 1-7-86 to 31-3-87, its asista-n ce under SIDF amounted to rupees 1004 crates in respect 69000 units under the Refinance and Bills Rediscounting Sche-

## offer to avail of services of pij TV Centre

12. SHRT SAGAR RAYKA: Will the Miniver of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that the Pij T. V, Centre of Gujarat is not operating at present, if so,, since how long it is closed;
- (b) whether it is a fact that National Dairy Development Board has shown their willingness to avail of the services of Pij T. V. Centre's facility and that the N. D. D. B. have made an offer for this purpose;
- (o) if so, what are the details of the offer of N. D. D. B.;
- (d) what is the reaction of Government thereto; and
- (e) if no decision has not yet been taken, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHR1 A] IT PAN J A): (a) TV Transmitter at Pij was closed down on 25-7-85, consequent on commissioning of HPT (10 KW) at Ahmedabad as the area covered by Pij T. V. Transmitter is now covered by the said Ahmedabad HPT.

- (b) No, Sir. No such offer seems to have been received.
  - (c) to (e) Do not arise.

### Staff inspection unit

2043. SHRI ASHOK\*NATH VBRMA: Will the PRIME MINISTER be pleased to state:

- (a) whether the Staff Inspection Unii under Ministry of Finance is doing any useful work to streamline the working of various Ministries and its attached offices to achieve economy:
- (b) whether the recommendations of the Unit are accepted and implemented by the concerned ministries;
- (c) if so, the Ministry-wise study made by the Staff Inspection Unit during the last three years and the economy effected;
- (d) whether any recent study on the working of Ministry of Food and Civil Supplies and Ministry of Information and Broadcasting with its attached offices has been made consequent upon the withdra-

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wals of various schemes and programmes to avoid, duplicate work and abolition of various category of posts; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE- (SHR1 B. K. GADHVI); (a) Yes, Sir.

- (b) Yes, Sir, in a majority of cases.
- (c) statements showing year-wise Ministry-wise studies made by the Staff Inspec tion Unit during 1984-85, 1985-86 and 1986-87 respectively are laid on the. "Qible of the House. [See Appendix CXLII, Annexure No. 981
- (d) and (e) No, Sir', on such request has been recenived.

#### Progress of the LCA and MBT projects

- 2044. SHRI KAPIL VERMA: Will the Minister of DEFENCE be pleased to state:
- (a) what is the present progress of the LCA project and the MBT project and by , hen these are likely to be completed; and
  - (b) what would be the total outlay?

THE MINISTER' OF STATE THE DEPARTMENT OF DEFENCE RE-SEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) and (b)

## LCA Project

The Feasibility Study phase of the LCA programme has been completed. Air Staff requirements for the LCA have been finalised. The Project Definition phase of the programme is currently under progress. Orders have been placed for supply of a few engines as interim power plant for the LCA till the indigenous engine becomes available. The first flight of the LCA Is planned in 1990s. Commencement of delivery of series production aircraft h expected by mid 90s. The estimated R&D cost for I. CA development programme is Rs. 5. 6ft mores at 1981-82 price level.

## MBT Project

to Questions

( The tank project is progressing satisfactorily as per time schedule. As per the present plan the trickle production of this tank will start in early 90s. The total R&D outlay of this project approximately Rs. 280 crores.

#### AIR|Doordarshan Staff Accompanying VIPs abroad

2045. SHRI T. R. BALU; Will the Mi nister of INFORMATION AND BROAD CASTING be pleased to state:

- (a) the names of AIR/Doordarshan staff who accompanied the VIPs abroad dm the last three years, yearwise list alongwith the VIP whom each accompanied;
- (b) wkether any criteria or- guidelines have been formulated in selecting AIR] Doordarshan staff to accompany the VIPs abroad;
  - (c) if so, the details thereof; and
- (d) if the answer to part (b) is in n" tive, what positive steps, are being taken 40 check resentment among the concerned staff in future?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): (a) Details are given in the annexure. [See Appendir CXLn, Annexure. No. 99]

(b) to (cl) There are no written guidelines|criteria. However, competence, relia bility, experience, seniority and job require ment etc. are some of the factors which are taken into, consideration while making theselection.

# Evasion of IT. by WMI (Cranes) Ltd.

2046. SHRI B. **CHANDRE** GOWDA: Will the' PRIME MINISTER be pleased to state:

I (a) whether it is a fact that the W. M. I. (Cranes) Limited, Bombay has evaded hugg amount of income tax over the past five years; \*

- (b) if so, what are the details thereof:; and
- (c) what further action is being contem plated to order investigation into the con-